BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 234 of 2017 in C.P. (I.B) No. 23/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Rajkot Nagrik Sahakari Bank Ltd.

V/s.

New Tech Fittings Pvt Ltd Ltd. & Ors

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NANDISH CHUDGAR ADVOCATE

COMMITER

Candist

2

ORDER

Learned Advocate Mr. Nandish Chudgar i/b Nanavati Associates present for Applicant/Rajkot Nagrik Sahakari Bank Ltd (Committee of Creditor). None present for Respondent.

Heard arguments of Learned Counsel for Applicant in IA 234/2017.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

IRP is directed to file a report regarding the claims, if any, received by him and constitution of committee of creditors and resolutions, if any, passed in the committee of creditors on or before 24.08.2017.

List the matter on 24.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.